

SECURITIES APPELLATE TRIBUNAL, MUMBAI
DAILY BOARD FOR 23.4.2010 at 11.00 A. M.

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remark/ Result
1.	57/2009	TLB Securities Pvt. Ltd.	Mr. Pravin Agarwal	SEBI	Mr. Kumar Desai	Final Hearing	22.4.2010	
2.	168/2009	Angel Capital & Debt Market Ltd.	Mr. Somashekhar Sundaresan	SEBI	Mr. Kumar Desai	Final Hearing	22.4.2010	
3.	214/2009	Prashant Jayantilal Patel	Mr.Zal Andhyarujina	SEBI	Mr. Kumar Desai	Final Hearing	22.4.2010	

Registrar

Note: No request for adjournment shall be entertained.

By order

Registrar

